

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1151
ANSWERED ON 11/02/2025**

ALLOCATION OF HOUSES UNDER PMAY-G

1151. THIRU ARUN NEHRU:

SHRI VISHNU DAYAL RAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the allocation of Pradhan Mantri Awas Yojana (PMAY-G) housing is being done with outdated Socio Economic Caste (SEC) data, if so, the details thereof;**
- (b) whether the number of deserving people have been denied a fair chance due to outdated data and the steps taken to rectify this situation;**
- (c) whether it is a fact that the names of many eligible persons under PMAY-G have not been included in SEC data due to various reasons that deprived them from the benefits of Pradhan Mantri Awas Yojana;**
- (d) whether the names of many unwanted persons have been included in SEC data due to which they have got the benefit of Pradhan Mantri Awas Yojana; and**
- (e) if so, the action taken by the Government to remove these anomalies so that eligible person can get benefits of the scheme?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) to (e): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities. The Union Cabinet has approved the proposal for “Implementation of the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during FY 2024-25 to 2028-29” for construction of additional 2 crore rural houses.

The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. These parameters/criteria was applied on SECC 2011 database to identify eligibility of beneficiaries under PMAY-G.

There was a need to meet the new demand that arose during the intervening period and to meet gaps due to reduction in number of eligible beneficiary in SECC 2011 based Permanent Wait List (PWL). The Government conducted Awaas+ 2018 survey during January 2018 to March 2019 to identify those beneficiaries which claimed to have been left out under the SECC 2011 survey and thus prepared an additional list of potentially eligible beneficiaries. During Awaas+ survey, a total of 3.90 crore potentially eligible households were registered by the States/UTs and after remanding/verification by Gram Sabhas, a total of 2.79 crore were found potentially eligible by the States/UTs.

Of the overall mandate of 4.95 crore households, 2.105 crore beneficiary households have been allocated from SECC 2011 survey database and 1.688 crore households have been allocated from Awaas+ survey database after following due verification process by Gram Sabhas and Appellate Process thereafter.

The Union Cabinet has approved the proposal for implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional rural houses. Approval has also been provided for updating the Awaas+ List for identifying eligible rural households using modified exclusion criteria under the scheme. In line with the approval of the Union Cabinet, a survey is being conducted for the identification of additional eligible rural households under the scheme. The survey is being conducted as per the modified exclusion criteria through Awaas+ 2024 Mobile App, which has already been launched on 17.09.2024.
